from: Sirajuddin Ahmed gramvikasparishad@gmail.com

to: ved verma sroqos@gmail.com

date: Tue, Aug 13, 2013 at 4:19 PM

subject: Re: TRAI issues draft amendment regulations for strengthening the Telecom Consumers Complaint Redressal Regulations

Dear Sir,

Thanks for forwarding the Telecom Consumers Complaint Redressal Regulation, 2012. I have seen that the service providers of Assam Circle never forwarded the complaints of consumers to the appellate authority and the consumer awareness workshops attendance are very low i.e. one or two persons from consumer side were attend the meeting. For Service providers, there should be limitation of attendance of consumer each workshop. No sitting was organized by the service provider for consumer complaint redressal except RELIANCE. With regards,

Sirajuddin Ahmed Gram Vikas Parishad CAG Member